

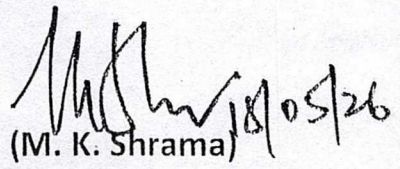
HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)
e-mail: (non-gazettedmainwing@gmail.com)

ORDER

No. 742 of 2026/RG/NG-15(I) Dated: 18-05-2026

It is hereby notified for information of all the concerned that 28th May, 2026 (Thursday) is declared as "**Holiday**" on account of "**Eid ul Azha**" for the Hon'ble High Court of Jammu & Kashmir and Ladakh and in lieu thereof 19th September, 2026 (Saturday) is declared as "**Working Day**" for the Hon'ble High Court.

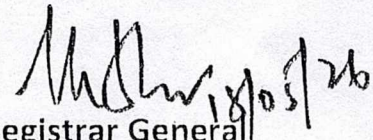
By order.


(M. K. Shrama)
Registrar General

No: 22638-67 of 2026/RG/NG Dated: 18-05-2026

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr. Justice _____
....for information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, Jammu and Kashmir Judicial Academy, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar (Inspection), High Court of J&K and Ladakh, Srinagar/Jammu
7. Registrar Judicial, High Court wing Jammu/Srinagar.
8. Registrar Computers (IT), High Court Main Wing, Srinagar.
9. President, High Court Bar Association, Jammu/Srinagar
10. Central Project Coordinator, e-Courts, High Court Main Wing, Srinagar for uploading the same on the official website of the High Court.
11. Administrative Officer, Office of Advocate General, Jammu and Kashmir, Srinagar for information
12. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping up the record of the same.
13. Order file.


Registrar General